Annexure 8															
	Name of Corporate Debtor : Jala	Date of Commencemnt of CIRP : 17 January 2025				(Version 2: Pursuant to claims received as on 23 April 2025)									
	List of Operational creditors (other than Workmen and Employees and Government Dues)														
SI No	. Name of creditor	Details of	claim received	Details of claim Admitted						A	Amount of any				
		Date of receipt	Amount claimed	Amount of claim admitted*	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable	Amount of contingent claim	mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Romarke it any	
1	National Securities Depository Limited,	01-Feb-25	947,122	947,122	Annual Custody Fee	No	No	No	NA	-	-	-	-		
2	IDBI Trusteeship Services Limited	07-Feb-25	1,262,293	1,262,293	Security Trustee	No	No	No	NA	-	-	-	-		
3	Kalyana & Co.	21-Feb-25	5,631,018	5,631,018	Audit Fee/ Consultant	No	No	No	NA	-	-	-	-		
	Total		7,840,433	7,840,433								-	-		
*Note	- As per Regulation 14 of the IBBI (CIRP) Regulations 201	16, the RP shall revise	the amount of claims	admitted, as soon as n	nay be practicable, whe	n he receives add	itional information w	arranting such revision.						